

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2581
ANSWERED ON:17.08.2011
LOSS DUE TO CORRUPTION
Singh Smt. Meena

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there is huge loss of about Rs. 10 lakh crore in the country as a result of various scams;
- (b) if so, the details thereof, Ministry/Department-wise; and
- (c) the steps taken to prevent occurrences of such scam in the Union Ministries/Departments of Government?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office (SHRI V. NARAYANASAMY)

(a) & (b): As reported in the Media, there has been loss to the Government as a result of various scams. However, the figure of Rupees 10 lakh crore cannot be confirmed as no centralized data is maintained.

(c): An elaborate vigilance system already exist in the Ministries/ Departments to check corruption at all levels of administration. It is the primary responsibility of the Secretary/Head of the Department to maintain the purity/integrity of his/her organization. Besides, the comprehensive legislation and statutory provisions under various laws of the country such as IPC, Cr. PC, PC Act etc. have adequate and stringent provisions to punish those who are found guilty. Recent steps taken by the Government to prevent corruption, interalia, includes:-

(i) The Government has constituted a Group of Ministers to consider measures that can be taken by the Government to tackle corruption.

(ii) Introduction of the Lokpal Bill, 2011 in the Lok Sabha.

(iii) Ratification of United Nations Convention Against Corruption (UNCAC).

(iv) Introduction of the Prevention of Bribery of Foreign Public Officials and Officials of Public International Organizations Bill, 2011 in the Lok Sabha.

(v) Introduction of the Judicial Standards and Accountability Bill, 2010 in the Parliament.

(vi) Government has decided to place the immovable property returns of all Members of the All India Services and other Group 'A' officers of the Central Government in the public domain.